

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2012 &
I.A. No. 306 of 2012

Dated : 17th October, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. & Anr. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. R.K. Mehta,
Mr. Antaryami Upadhyay
Mr. David A. for R.1
Mr. P.N. Bhandari for R.2 to R.4
Mr. Virendra Lodha, Sr. Adv.
Ms. Mamta Tiwari for R.5
Mr. G.L. Sharma (Rep.)
Mr. B.M. Sanadhya (Rep.)
Mr. D.P. Chirania (Rep.)

ORDER

The learned counsel for the Respondent Nos. 2 to 4 has filed his Written Submissions after serving copy on the other side.

All the other parties are directed to file their respective Written Submissions on or before 08.11.2012 after serving copy on the other side.

Post the matter for further hearing on **08.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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